

mechanisms relating thereto, Technology Information Forecasting and Assessment Council (TIFAC), Technology Development Fund and Seismicity.

14.10 hrs.

MATTERS UNDER RULE 377

(i) Need to set up a Training Institution for School/College Principals

SHRI SHANTARAM POTDUKHE (Chandrapur) : Sir, the Principal is the pivotal person in a school or college. He or she is the administrator, academic leader, friend, philosopher and guide of the Institution's community comprising teachers, students, non-teaching staff, parents and the society at large. He makes it or mars it. In fact, an educational institution is what its principal makes it. The U.S. National Commission for Principalship (1990) has identified four broad areas of competence and skill which are crucial for the effective functioning of a Principal, that is, functional, programmatic, interpersonal and contextual.

To administer and conduct the affairs of his institution competently and to assume academic team leadership to achieve excellence, he is expected to discharge certain well-delineated responsibilities including establishing and implementing an implicit or explicit mission or goal of academic excellence and administering the activities that result in supporting curriculum, creating a climate for high quality research (in case of a college), encouraging and distributing funds purposefully, managing the functions of teachers and non-teaching staff, coordinating student affairs, managing public relations to secure and maintain the allegiance. The existing Indian scenario is very dismaying. With some rare exceptions our Principals hardly provide the much desired academic leadership. Urgent and adequate steps are required to be taken to improve the present dismal situation. Whether he or she is owner-Principal of a private school or a regular appointee, he must undergo a properly planned and programmed orientation course in academic leadership provided at a designated training institute prior to or immediately after his talking over as a Principal.

I urge upon the Government to set up such a training institution for the Principal as is necessary to enable them to function affectively in the interest of upgrading the quality of education in the country.

Need to provide adequate Financial Assistance to the State Government of Rajasthan for repair and Maintenance of Gang Canal to protect the interests of Farmers

[Translation]

SHRI MANPHOOL SINGH (Bikaner) : A six monthly branch canal was drawn from Rajasthan Gang Canal.

The irrigation condition of the villages around this canal has become very pitiable because Gang Canal is very old canal. This canal is in dilapidated condition as a result of which water is not being released to it as per its full capacity. A diversion channel has been constructed to carry out repair work of this canal, but water has not been released to this diversion channel upto now.

I request the Central Government to provide necessary funds to the Government of Rajasthan for the repair of this Gang canal so that the condition of farmers may improve.

In both the Gang Canal and Rajasthan Canal (Indira Gandhi Canal) pucca water channels were constructed in the first phase and the construction cost of these pucca water channels is being recovered from the farmers, whereas in the second phase of Indira Gandhi Canal, Rajasthan Government is constructing pucca channels from its own resources.

The Central Government is requested to waive off the loan of the farmers by providing at least 50 per cent amount of the construction cost of pucca channels to the Rajasthan Government.

(iii) Need to restore trains between Mehsana and Ahmedabad

[Translation]

SHRI MAHESH KANODIA (Paten) : Earlier train service was available between Mehsana and Ahmedabad in my Constituency but all of a sudden this service has been discontinued which is causing a lot of difficulties to the people of that area. The mail also used to come by this train and now it is also not reaching in time. The Mehsana - Paten - Taranga Metre gauge line should also be converted into broad gauge.

(iv) Need to declare the Results of Clinical Trial of an Ayurvedic Compound Developed in Kerala for curing AIDS

[English]

SHRI BHAVNA CHIKHLIA (Junagarh) : Sir, an ayurvedic compound using 25 herbal ingredients by a herbalist in Kerala has been successfully tried on nearly 45 HIV positive patients. The compound has been claimed to be an effective medicine reversing for the symptoms of AIDS and curing the dreaded disease.

However, the allopathic community has yet to acknowledge the efforts of the herbalist. According to him, a protocol was signed with Indian Council for Medical Research, Delhi in June, 1993 and some trials were held with his medicine on AIDS patients. But the results of the disclosed. The Government is requested to throw light on the present status of his experiments and its further implementation on AIDS patients.